However, incentive at a reduced rate of 3% will be granted in case the exporter avails benefit of drawback at rates higher than 1% and/or specific DEPB rate (other than miscellaneous category) and/or advance authorization or duty free import authorization import of inputs. Exports of Special VKGUY products like flowers, fruits, vegetables etc. as included in Table 2 of Appendix 37A are eligible for 2% additional incentive over and above 5% or 3% as the case may be.

Details of the products notified under Appendix 37A of Handbook of Procedures (Vol.1) are in public domain and can be viewed/downloaded at website http://dgft.gov.in.

Delhi-Mumbai Industrial Corridor Project

†1039. SHRI RAGHUNANDAN SHARMA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that Government has sanctioned Delhi Mumbai Industrial Corridor project; and
 - (b) if so, the details of above mentioned project and the areas covered under it?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir. The Government of India has accorded 'in-principle' approval to the 'Delhi-Mumbai Industrial Corridor' (DMIC) Project outline in August, 2007.

(b) The DMIC project aims at creating a strong economic base with a globally competitive environment and state-of-the-art infrastructure to activate local commerce, enhance investments and attain sustainable development. The project influence area of the DMIC covers parts of Uttar Pradesh, Haryana, Rajasthan, Madhya Pradesh, Gujarat and Maharashtra. Six Investment Regions and six Industrial Areas have been identified to be taken up for development under the project and details are given in Statement (See below).

DMIC Development Corporation Ltd. (DMICDC) has been incorporated in January 2008 to implement the project. Consultancies have been awarded for preparation of the Perspective Plan for overall DMIC region along with Development Plans and feasibility studies of the following:

[†]Original notice of the question was received in Hindi.

- 1. Pitampura-Dhar-Mhow Investment Region in Madhya Pradesh
- 2. Ahmedabad-Dholera Investment Region in Gujarat
- 3. Dadri-Noida- Ghaziabad Investment Region in Uttar Pradesh
- 4. Manesar-Bawal Investment Region in Haryana
- 5. Kushkhera-Bhiwadi-Neemrana Investment Region in Rajasthan and
- 6. Igatpuri-Nashik-Sinnar Investment Region and Dighi Port Industrial Area in Maharashtra

Statement

Industrial areas indentified for development

Name of the State	Nodes identified for development under the Delhi -Mumbai Industrial
	Corridor (DMIC) Project
Uttar Pradesh	Dadri-Noida-Ghaziabad Investment Region Meerut-Muzaffarnagar industrial Area;
Haryana	Manesar-Bawal Investment Region Faridabad-Palwal Industrial Area;
Madhya Pradesh	Pitampura-Dhar-Mhow Investment Region Nimach-Nayagaon Industrial Area
Rajasthan	Kushkhera-Bhiwadi-Neemrana Investment Region; Jaipur-Dausa Industrial Area;
Gujarat	Ahmedabad-Dholera Investment Region Vadodara-Ankleshwar Industrial Area
Maharashtra	Igatpuri-Nashik-Sinnar Investment Region Industrial Area with Greenfield Port at Dighi

Higher electronics import bill

 $\dagger 1040.$ SHRI BALAVANT ALIAS BAL APTE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government has to pay higher electronics import bill in comparison to the total payment of oil imports; and
- (b) if so, the comparative details thereof during the last three years and the reasons therefor?

[†]Original notice of the question was received in Hindi.